NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/7/2017

NAME OF THE PETITIONER(S)

: C.J GEORGE + 3

NAME OF THE RESPONDENT(S)

: SYNTHITE INDUSTRIES LTD & 13 others

UNDER SECTION

: 241/242 OF COMPANIES ACT 2013

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1.

TRBHASKAR PRIVADARSHININ ICEGRITHI SHWETHIA Coursel for Petitioners

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THRIM AMBAK KANNAM

ODDED

TAM

Shri T K Bhaskar, counsel for petitioner present. Shri Thriyambak Kannan, counsel for respondents present and sought time for filing counter in the main CP. Time extended at request. Put up on <u>15.06.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)